

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**



**PETITION NUMBER : TCP/192/2016**

**NAME OF THE PETITIONER(S) : S.Devaraj & Another**

**NAME OF THE RESPONDENT(S) : Seventh Vision India Pvt Ltd & 14 Others**

**UNDER SECTION : 397/398**

| S.No.                  | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|------------------------|-------------------|-------------|-----------|
| REPRESENTATION BY WHOM |                   |             |           |

|    |                                    |                                |   |
|----|------------------------------------|--------------------------------|---|
| 1. | D.PERUMAN SARANYAN                 | For petitioner                 |   |
| 2. | R. VIDHYASHANKAR<br>R. ASHOK KUMAR | Counsel for R 1-3, 7-10, 13-15 |  |

**ORDER**

Shri D Peruman Saranyan, counsel for petitioner present. Shri R Ashok Kumar, counsel for R1 to R3, R7 to R10 and R13 to R15 present and sought time for submitting arguments. R11 in the main CP called but absent. No representation. Time extended at request for submitting arguments in CA 36/2016. Put up **06.06.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)